

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 181 of 2023 (EZ)
(Earlier O. A. No. 704/2023/PB)

Suo Moto: News item titled "Prashasnik ankush ke baad aur tej hua balu ke awaidh khaman ka khel" appearing in Dainik Bharat dated 02.11.2023

.....Applicant(s)

Versus

Jharkhand State Pollution Control Board & Ors. ... Respondent(s)

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| 1. | Humble Supplementary Counter Affidavit on behalf of Jharkhand State Pollution Control Board. | 01-05 |
| 2. | Annexure-S4: True copy of letter no 1692 dated 17.06.2025 | 06-07 |

Filed by: -

(Surendra Kumar)
Advocate
JSPCB, Ranchi



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

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Jharkhand State Pollution Control Board & Ors. ... Respondent(s)

Supplementary Affidavit on behalf of Jharkhand State Pollution Control Board in compliance of the order dated 16.04.2025.

I, Manoj Kumar Gupta, son of Late Narayan Lal Gupta presently posted as Officer on Special Duty (OSD), legal section, Jharkhand State Pollution Control Board, Ranchi and am duly authorized to swear this affidavit and do here by solemnly state and affirm as follows: -

1. That, at present, I am working and posted as OSD (legal section), Jharkhand State Pollution Control

26/07/25
45 Date
Raj No
Authorized under Notaries Act 1956
Notary Rules 1956
Jharkhand, Ranchi

26 JUN 2025
RANCHI
26/07/25

Board, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.

2. That, I have gone through the order dated 16/04/2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and have understood the contents therein.

3. That, I have been authorized to swear this affidavit by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.

4. That it is humbly stated and submitted that the Hon'ble Tribunal vide Order dated 16.04.2025 was pleased to direct the Jharkhand State Pollution Control Board to calculate the amount of sand illegally excavated by the violators determined on the basis of Satellite Imagery.

5. That, it is humbly stated and submitted that accordingly vide letter no.1692 dated 17.06.2025 of the Board, the Director, Jharkhand Space Application Centre (herein after referred as

JSAC), Ranchi has been requested to conduct Satellite Imagery of Gomia Anchal in Bokaro

26 JUN 2025

MITHILESH
RANCHI
NOTARY
26/6/25

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district, Jharkhand showing the instances of illegal sand mining as alleged in the News Item. A copy of the said letter has also been forwarded to the Deputy Commissioner, Bokaro and the District Mining Officer, Bokaro. Reply from the JSAC is awaited.

Photocopy of letter no. 1692 dated 17.06.2025 is annexed and marked

Annexure-S4

6. That it is humbly stated and submitted that in view of above, it is prayed that Hon'ble Court may be pleased to grant further four weeks time to take appropriate steps in accordance with the Report awaited from JSAC.
7. That, the instant Affidavit is filed bonafide and in the interest of justice.
8. That the statement made in forgoing paragraphs are true to my knowledge in annexure is true copy of its original.

Manoj Kumar Gupta
DEPONENT



VERIFICATION:

Verified at Ranchi on this the day of 26 June, 2025 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Manoj Kumar Gya
DEPONENT

95
Rei. No. _____ Date 26/6/2025
Authorized under Notaries Act 1952
& Notary Public, Ranchi

26/6/2025



NOTARY PUBLIC
RANCHI



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No.....

Ranchi, Dated.....

From,

Rajeev Lochan Bakshi
Member Secretary

To,

The Director,
Jharkhand Space Application Centre
(JSAC), Ranchi

Subject: Conducting Satellite Imagery of Gomia Anchal in Bokaro district, Jharkhand showing the instances of illegal sand mining in compliance to the Order dated 16/04/2025 passed by the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench (EZ), Kolkata, in O. A. No.181/2023/(EZ), News Item Titled " Prashasnik ankush ke baad aur tez hua balu ke avaidh khaman ka khel " Vs Jharkhand State Pollution Control Board & Ors.

Madam/Sir,

In connection with the captioned subject matter mentioned above, I have to inform that the instant case, Original Application No. 181/2023/EZ was taken up suo moto on the basis of news item appearing in Dainik Bhaskar dated 02/11/2023 by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, wherein it was alleged that illegal sand mining is openly going on in Gomia Anchal (Circle) area of Bokaro district of Jharkhand and everyday hundreds of trucks are transporting the illegally mined sand from the said area without there being any fear of administration. An Affidavit was filed in this case by Jharkhand State Pollution Control Board wherein on the basis of Report of the District Mining Officer, Bokaro, Environmental Compensation was calculated against 9 (Nine) tractor Owners /Violators named in the report. The Hon'ble NGT vide Order dated 16/04/2025 opined that it cannot be said that only nine Tractors were engaged in illegal sand mining as it has been going on for a long time. Hon'ble Tribunal further directed JSPCB to calculate the amount of actual sand illegally excavated by the violators determined on the basis of **Satellite Imagery**.

In this context, it is requested that a real time Satellite Survey of the site in question may be conducted and provided a real time data of the Tractors/Trucks and other Vehicles engaged in illegal transportation of sand from the sand ghat area in question to the JSPCB. The Board will be obliged to bear all the expenses incurred in the said Satellite Imagery process and accordingly a requisition may please be made for Advance payment along with the Estimated Expenses in this regard. An early action will be highly solicited.

Yours sincerely,

Sd/-
Member Secretary
JSPCB, Ranchi



~~07-~~

Memo No.

Ranchi, dated2025

Copy to: The Deputy Commissioner, Bokaro for information and needful action in the matter.

Sd/-
Member Secretary
JSPCB, Ranchi

Memo No: 1692

Ranchi, dated. 19/06/2025

Copy to the District Mining Officer, Bokaro for information and needful action. He is requested to provide desired co-operation and logistic support to the Jharkhand Space Application Centre team in carrying out Satellite Imagery of the alleged sand ghat(s) in Gomia Anchal of Bokaro district.

Ravi
Member Secretary
JSPCB, Ranchi



28 JUN 2025